

Algiers Meeting of non-Aligned Panel

9458. **SHRI R. L. BHATIA:** Will the Minister of **EXTERNAL AFFAIRS** be pleased to state:

(a) whether the four-member non-aligned Peace Committee met at Algiers during April last; and

(b) if so, the progress made in resolving the Iran-Iraq dispute?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) Yes Sir; the Non-Aligned Ministerial Committee in regard to the Iraq-Iran conflict met in Algiers on April 19, 1981.

(b) The Committee took into account the recent developments, especially since its visit to Iraq and Iran. It is likely to undertake another visit to the two countries in the near future.

Discrimination with people of Indian Origin in Nepal

9459. **SHRI SATYENDRA NARAIN SINHA:** Will the Minister of **EXTERNAL AFFAIRS** be pleased to state:

(a) whether Government are aware that the people of Indian origin who form 40 per cent of Nepal population are being discriminated in employment, education, trade etc.;

(b) whether the Government of India are aware that large number of them have not been given citizenship certificate; and

(c) whether Government propose to take up these issues with the Government of Nepal?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) and (b) According to the 1971 Census, the number of persons of Indian origin in Nepal was 32,66,298. The estimated number of persons who have been granted Nepalese citizenship certificates to date is approximately 24 lakhs.

Persons of Indian origin in Nepal, who have obtained Nepali citizenship, enjoy rights and privileges as provided for under the Constitution of Nepal. Those who have not been granted Nepalese citizenship are, however, subject to restrictions applicable to other foreigners, including Indians in Nepal.

(c) His Majesty's Government of Nepal have repeatedly assured the Government of India that there need be no apprehensions regarding the treatment of people of Indian origin in Nepal. Government continue to be in touch with His Majesty's Government of Nepal in this regard.

Train Running without Control

9460. **SHRI DAYA RAM SHAKYA:** Will the Minister of **RAILWAYS** be pleased to state:

(a) whether it is a fact that the Station Masters of Indian Railways have boycotted control telephones with effect from 10th April, 1981 and all the trains are running without control which has caused many irregularities in the movement of trains, most of the trains are running late and serious accidents are apprehended and if so, the action taken by Government for the proper and controlled running of trains; and

(b) the reasons for the boycott of control telephones by the Station Masters and the details of their demands?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) and (b) The All India Station Masters' Association which is an unrecognised body, resorted to an illegal action of "boycotting of control phones" w.e.f. 10-4-81 for 24 hours on the ground that the demands put forward by them were not considered by the administration. This Association submitted a 14-point Charter of Demands which *inter alia* contained the issues like revision of gra-